

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.221 – IA/1360(AHM)2023
ITEM No.222 – IA/281(AHM)2023
ITEM No.223 – IA/1117(AHM)2023 in IA/281(AHM)2023
ITEM No.224 – IA/1383(AHM)2023 in IA/281(AHM)2023
in
CP(IB)/6(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Meliora Asset Reconstruction Co Ltd
V/s
Baid Industries Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Mayur Jugtawat, Adv.i/b Mr. Nipun Singhvi, Adv.
For the Respondent : Mr. Ravi Pahwa, Adv. for - R 4 to 24

ORDER

IA/1360(AHM)2023

List this matter before regular bench on 23.02.2024.

IA/281(AHM)2023, IA/1117(AHM)2023 & IA/1383(AHM)2023

List these matter before regular bench on 22.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)